

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: FEBRUARY 13, 2015

No. 91 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Neha Rungta**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Basti.

No. 92 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Saloni Rastogi**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mathura.

No. 93 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Smt. **Nuhin Zaidi**, candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut in the vacant court.

No. 94 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Kaustubh Mishra**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 95 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Deepak Kumar Mishra**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

No. 96 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Smt. **Namrata Sharma**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Agra.

No. 97 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Smt. **Jyoti Agarwal**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Budaun.

No. 98 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Kumud Lata Tripathi**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 99 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Ranvijay Singh**, candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sant Kabir Nagar in the vacant court.

No. 100 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Shilpi Chauhan**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Agra.

No. 101 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Pawan Kumar Singh**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bhadohi at Gyanpur.

No. 102 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Ruchi Tiwari**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Banda.

No. 103 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Amit Mishra**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 104 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Sunil Kumar Tripathi**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

No. 105 /JR(S)/2015

Sushri **Divya Bhargava**, II-Civil Judge, Junior Division, Hapur to be I-Civil Judge, Junior Division, Hapur in the vacant court.

No. 106 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Akanksha Garg**, candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hapur in newly created court under G.O. No. 957/VII- Nyay-2-2012-202G/2011 dated 13.08.2012.

No. 107 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Suman Tiwari**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Rae Bareli.

No. 108 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Devendra Singh Fauzdar**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 109 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **100/II-4-15-32(2)/2013** dated **14.01.2015** Sushri **Sabiha Khatoon**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur.

No. 110 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Sushil Kumar Singh**, candidate of Civil Judge, Junior Division to be II-Civil Judge, Junior Division, Kasganj (Kanshiram Nagar) in the vacant court.

No. 111 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Ravi Shankar Gupta**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ballia.

No. 112 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sri **Naresh Kumar Diwakar**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hathras.

No. 113 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Shilpe Rani**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sitapur.

No. 114 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Nidhi Shishodia**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Moradabad.

No. 115 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri **Chetna Singh**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghaziabad.

No. 116 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **151/II-4-15-32(2)/2013** dated **29.01.2015** Sushri Sudesh Kumari, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etah.

BY ORDER OF THE COURT

sd/-

(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 100 /JR(S)/2015: Allahabad: Dated: February 13, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to High Court of Judicature at Allahabad along with photocopy of U.P. Government Appointment/Notification No. 151/II-4-15-32(2)/2013 dated 29.01.2015 (Information available on E-mail).

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed that to permit the newly appointed candidates Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Section Officer (Services), High Court, Allahabad.

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed to make

arrangement for field training in the judgeship for newly recruited/ appointed candidates of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. All newly selected candidate Civil Judge, Junior Division

i	Sushri Neha Rungta D/o Sri Sushil Kumar Rungta, Maya Bazar, Reti Road, Gorakhpur-273001
ii	Sushri Saloni Rastogi D/o Sri Yeshpal Rastogi, H.No.-175, Moh.-Khairat Ali, Mawana, Meerut-250401
iii	Smt. Nuhin Zaidi D/o Sri Hasan Akhatar Zaidi, 97/110, Tabal Shah Road, South Krishnapuri, Muzaffarnagar-251001
iv	Sri Kaustubh Mishra S/o Sri Chhote Lal Mishra, Kolahal Ka Purwa, Kunda, Harnamganj, Dist.-Pratapgarh
v	Deepak Kumar Mishra S/o Sri Ramakant Mishra, 9/114/3, Avas Vikas Colony Yojna-3, Jhunsi, Allahabad-211019
vi	Smt. Namrata Sharma D/o Sri Banwari Lal Sharma, Virat Mandir, Sarai Khirni, Aligarh-202001
vii	Smt. Jyoti Agarwal D/W/o Sri Manoj Kumar Singh, E.L-26, Deendayal Nagar, Phase-1, M.D.A. Colony, Moradabad-244001
viii	Sushri Kumud Lata Tripathi D/o Mankeshwar Pati Tripathi, Village + Post- Noonkhar, Dist.- Deoria-274001
ix	Sri Ranvijay Singh S/o Sri Satya Pal Singh, Village- Dophda, Post- Chilma Bazar, Dist.- Basti-272301
x	Sushri Shilpi Chauhan D/o Sri Ramavtar Singh Chauhan, Mandi Samiti Gate, G.T. Road, Post-Shitalpur, Etah-207201
xi	Sri Pawan Kumar Singh S/o Sri Virendra Bahadur Singh, 20B/2B/1, Minto Road, Civil Lines, Allahabad-211001
xii	Sushri Ruchi Tiwari D/o Sri Vireshwar Tiwari, 18/154, Kursawan, Mall Road, Kanpur-208001
xiii	Sri Amit Mishra S/o Ram Niwas Mishra, C/o Dr. S.S. Tripathi, 84/17A, Tilak Nagar, Allahpur, Allahabad-211006
xiv	Sri Sunil Kumar Tripathi S/o Sri Azad Tripathi, Moh.-New Colony, Kazakpur, Post- Rampur, Dist.-Gorakhpur-273016
xv	Sushri Akanksha Garg D/o Sri Devendra Kumar Garg, Type-IV-3, Judges Colony, Circular Road, Muzaffarnagar-251001
xvi	Sushri Suman Tiwari D/o Sri Kamla Kant Tiwari, 13C/9D, Behind UCO Bank, Naini, Allahabad-211008
xvii	Sri Devendra Singh Fauzdar S/o Sri Jahar Singh Fauzdar, Flat No.7, Head Post Office Compound Colony, Aligarh-202001
xviii	Sushri Sabiha Khaton D/o Sri Hafizuddin Ansari, Moh.-Gadan Arjani, Post-Sadar, Jaunpur-222001
xix	Sri Sushil Kumar Singh S/o Sri Satyavir Singh, LIG-148, Avas Vikas Colony, Sasni Gate, Aligarh-2020001
xx	Sri Ravi Shankar Gupta S/o Sri Rajendra Prasad Gupta, Village-Sundarpar, Bhatwaliya Pandey, Post- Ratsiya Kothi, PS- Bankata, Dist. Deoria-274703.

xxi	Sri Naresh Kumar Diwakar S/o Sri Ramesh Chandra Diwakar, Village + Post-Aurangabad Kaser, Tehsil- Dibai, Dist.-Bulandshahar-202393
xxii	Sushri Shilpe Rani D/o Sri Shrikrishna, C/o Sri Sanjay Kumar, Additional Civil Judge, Junior Division, Judges Colony, Pilibhit-262001
xxiii	Sushri Nidhi Shishodia D/o Late Suresh Kumar, 134/5, Phoolbagh Colony, Meerut-250002
xxiv	Sushri Chetna Singh D/o Sri Ved Pal Singh, H.No. 134/1, Jagrati Vihar, Meerut-250004.
xxv	Sushri Sudesh Kumari D/o Sri Revti Prasad, Moh.-Nabada Shekhan, Near Pani Ka Pump, Purana Shahar, Bareilly.

Above mentioned appointed candidates Civil Judge, Junior Division shall proceed to take over charge of their places of posting immediately.

Newly appointed candidates Civil Judge, Junior Division should note that their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 151/II-4-15-32(2)/2013 dated 29.01.2015

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Joint Registrar (Misc.), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad, with the request to take necessary steps regarding Class-III & IV employees for newly created court of Judicial Magistrate, Hapur.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. The District Magistrate, Hapur.
18. The Treasury Officer, Hapur.
19. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2) U.P., Allahabad.
20. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal (Information available on E-mail).

BY ORDER OF THE COURT

sd/-

**(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**